GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPIRSES

LOK SABHA UNSTARRED QUESTION NO. 1433 TO BE ANSWERED ON 05.03.2018

DEVELOPMENT OF MSMEs

1433. SHRI RAJESHBHAI CHUDASAMA: SHRI RAVINDRA KUMAR PANDEY: SHRI S. P. MUDDAHANUME GOWDA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPIRSES be pleased to state:

- (a) whether the Confederation of Indian Industry has called for simplification and rationalization of inspection and regulations of the Micro, Small and Medium Enterprises (MSMEs) in order to enhance their efficiency and reduce operation costs;
- (b) if so, the details thereof along with the response of the Government thereto;
- (c) whether the Government has accorded/proposes to accord high priority to Ease of Doing Business for Indian businesses; and
- (d) if so, the details thereof along with the other steps taken/being taken by the Government to help the MSMEs?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

- (a): The Confederation of Indian Industry, vide their letter dated 19 September 2016, had sent a White Paper on Inspections and Regulatory Enforcements for MSMEs in India.
- (b)to(d): The Ministry has taken several initiatives to facilitate ease of doing business. These initiative include simplification of the registration process through a one page Udyog Aadhar Memorandum (UAM), introduction of 'MSME SAMBANDH' portal to help in Monitoring the Implementation of Public Procurement Policy for MSEs and launching of 'MSME SAMADHAAN' portal for empowering micro and small entrepreneurs across the country to directly register their cases relating to delayed payments by Central Ministries/Departments/ CPSEs/ State Governments.